

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
IA No. 386/JPR/2019
IA (CA) No. 58/JPR/2022
CA No. 168/58(3)/JPR/2019
Under Section 58(3) of
Companies Act, 2013

In the matter of:

Bimal Kumar Shah

...Appellant

Versus

PI Industries Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Bimal Kumar Shah, present in person
For the Respondent : R S Bhatia, PCS
S. K. Nizamuddin, Adv.

ORDER

Heard Mr. Bimal Kumar Shah, present in person who seeks a short accommodation. Mr. R. S. Bhatia, PCS appearing on behalf of Respondent No. 1 and Mr. S.K. Nizamuddin, learned counsel appearing on behalf of Respondent No. 3. List the matter on 15.06.2023.



(Manoj Kumar Dubey)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 22, 2023

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